

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.1275/2013

This the 13th day of July, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. SomDutt, S/o GodhuSingh,Aged 52 years, R/o 1/225/10, Hari Nagar Extension,Jaitpur Road, Badarpur, New Delhi-44, Presently Posted as -Non-Technical Supervisor, Ward no.166, Menerika Gaon, New Delhi
2. Saroj Kumar S/o BhajanLal, resident of House No.1/268, DakshinPuri, New Delhi-62, as Gardner
3. Ram Kumar S/o Ram Lal, resident of E-404, Dakshinpuri, New Delhi-62. Applicants

(By Advocate:Shri P.K. Sinha for Shri A.K.Srivastava)

Versus

1. State of NCT Delhi through Director Central Establishment Dept.22nd Floor, Dr.Shyama Prasad Mukarjee Civic Centre, JawaharLal NahruMarg, New Delhi-02
2. The Commissioner (South) Municipal Corporation of Delhi Civic Centre, Minto Road New Delhi-2
3. Dy.Commissioner (South), South Zone Green Park, New Delhi-16

4. Director Horticulture, MCD (South) 16th Floor,
Civic Centre, Minto Rd.
New Delhi-2. Respondents

(By Advocate: Shri R.K. Jain)

ORDER (ORAL)

Hon'ble Mr.Justice Dinesh Gupta, Member (J)

When the matter was taken up for hearing, learned proxy counsel for the applicants submits that he wants to withdraw this OA. Learned counsel for the respondents has no objection to the same.

2. In view of statement given by the learned counsel for the applicants, the OA is dismissed as withdrawn. No costs.

(Praveen Mahajan)
Member (J)

(Justice Dinesh Gupta)
Member (A)

/rb/